

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND)16

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.

NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.

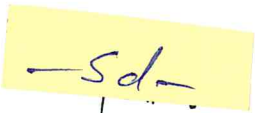
SECTION OF THE COMPANIES ACT: 397/398

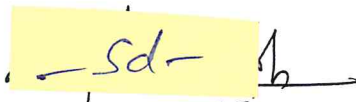
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:	Advocate for the Petitioner.
	Advocate for the Respondent.

ORDER

Final hearing before the Regular Bench on 30.07.2019.


(Dr. V.K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)